

Annexure-7

Name of the corporate debtor: Gigs Media Private Limited; Date of commencement of Liquidation: 15/06/2026; List of creditors as on: 10/08/2026														
List of operational creditors (Government dues)														
Sl. No .	Details claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether related party?	% of voting share in CoC, if applicable					
1	TDS (Income Tax)	Central Government	During CIRP	12,83,220	12,83,220	TDS Dues		NO	0.00%			-		
2	Income Tax	Central Government	During CIRP	13,35,31,154	13,35,31,154	Income Tax Dues		NO	0.00%					
3	Goods & Service Tax	Central Government	During CIRP	1,86,31,968	48,63,872	GST Dues		NO	0.00%			1,37,68,096.00		Note-1
				15,34,46,342	13,96,78,246				-			1,37,68,096.00	-	

Note 1 E mail is sent for clarification, reply is awaited from the claimant

Kunal
Jayant
Waje

Digitally signed
by Kunal Jayant
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